SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I too associate myself with the matter raised by the hon. Member.

श्री रामकुमार वर्मा (राजस्थान) :महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।
श्रीमती सम्पतिया उइके (मध्य प्रदेश) :महोदय, मैं भी स्वयं को इस विषय से संबद्ध करती हूँ।
श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) :महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।
चौधरी सुखराम सिंह यादव (उत्तर प्रदेश) :महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

Need to subsidise the rate of blood tests for Thalassemia

SHRI JAWHAR SIRCAR (West Bengal): Sir, I wish to raise an issue that concerns the entire nation in the sense that all of you are aware that Thalassemia is a disease that can cause havoc to a family. The second thing about Thalassemia is that while a lot of money has to be spent by hapless parents for giving blood transfusion to their children, it is they who have passed it on to the child as dormant careers. Now, this is one thing; a nation that has controlled Polio, a nation that has eradicated Smallpox, a nation that has taken so many salutary steps in the direction of health, may kindly wake up to the minimum requirement in controlling Thalassemia and that is insistence on a blood test by every intending couple. We can do it. Before marriage, we check the age and we go in for so many measures. So to control this deadly disease of Thalassemia, I would submit -- while you can make it mandatory, people cannot afford it because it costs between Rs.500 to Rs.1,000 -- that if the nation could have afforded subsidization or even free treatment of Covid vaccines, the nation can come forward in the interest of Thalassemia, which is affecting and causing havoc to so many families, to go in for a mandatory check through a subsidized centre. That is all, Sir. You do that and Thalassemia would recede like Smallpox. Thank you, Sir.

MR. CHAIRMAN: Right and thank you. Those who want associate, please send their names.

SHRI JOHN BRITTAS (Kerala): Sir, I associate myself with the matter raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I too associate myself with the matter raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

MS. DOLA SEN (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I too associate myself with the matter raised by the hon. Member.

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

DR. PRASHANTA NANDA (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI MAHESH PODDAR (Jharkhand): Sir, I too associate myself with the matter raised by the hon. Member.

DR. ANIL JAIN (Uttar Pradesh): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI JOSE K. MANI (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

SHRIMATI MAUSAM NOOR (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I too associate myself with the matter raised by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI LUIZINHO JOAQUIM FALEIRO (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

Spying, cheating and loan app fraud by Chinese Companies

श्री संजय राउत (महाराष्ट्र): सर, देश की अर्थव्यवस्था को विध्वस्त करने का काम पाकिस्तान sponsored आईएसआई, अल-कायदा और उनके गिरोह हमेशा करते आए हैं। हिन्दुस्तान की जो करेंसी है, उसके नकली नोट छापकर, चलन में लाकर हमारी अर्थव्यवस्था को खत्म करने का षड्यंत्र हमेशा चलता रहा है, लेकिन अब इस मामले में चीन भी पाकिस्तान से आगे निकल गया है। एक तरफ Galwan Valley में घुसकर चीन हमारी ज़मीन हड़प रहा है और दूसरी तरफ वह हमारी अर्थव्यवस्था में सेंधमारी कर रहा है। सर, कल ही दिल्ली पुलिस के स्पेशल सेल की आईएफएसओ यूनिट ने एक इंटरनेशनल गैंग के आठ उगों को गिरफ्तार किया है। वे चीनी ऐप से लोन दिलाने के नाम पर बड़ी मात्रा में ब्लैकमेलिंग कर रहे थे। अब तक इन लोगों ने लाखों लोगों से हज़ारों-करोड़ रुपये की उगी की है। उनके बैंक खाते से ही पता चला है कि सिर्फ 15 दिनों में उनके बैंक खाते में दस करोड़ रुपये जमा हुए थे। पुलिस को अब तक ऐसे 25 खातों का पता चला है और इससे